

08.7.2020

State Vs Ulhas Prabhakar Khaire & Anr.  
CC No. 01/2015152/2011  
PS - Moti Nagar

**The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.**

**Present Online :**

**Sh. Manoj Kumar Garg, Ld. PP for State through VC.  
Sh. Afsar Raza, IO through VC.  
Accused Ulhas Prabhakar from JC through VC with Sh.**

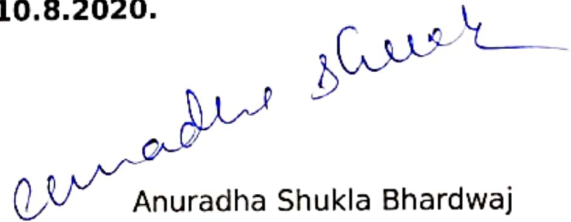
**Hardeep.**

**Accused Raksha from JC through VC.**

There is no urgent application is pending in this matter, therefore, the matter shall be adjourned for enblock.

**Re-notify the matter for 10.8.2020.**

Dated 08.7.2020



Anuradha Shukla Bhardwaj  
Special Judge PC Act 21  
RADC New Delhi

08.7.2020

ED Vs Ulhas Prabhakar Khaire & Anr.  
CT Case No. 36/2019

**The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.**

**Present Online :**

**Sh. Atul Tripathi, Ld. Spl. PP for ED through VC.  
Accused Ulhas Prabhakar from JC through VC with Sh.**

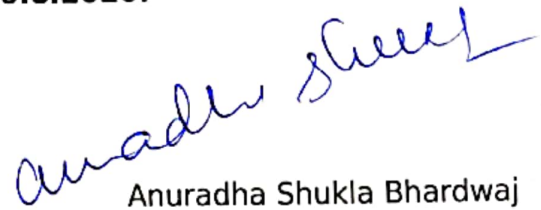
**Hardeep.**

**Accused Raksha from JC through VC.**

Bail application of accused Ulhas Prabhakar u/s 436A of Cr.P.C. is pending. Arguments have already been advanced. **Order shall be pronounced on 10.07.2020.** No other urgent application is pending in this matter, therefore, the matter shall be adjourned enblock.

**Re-notify the matter for 10.8.2020.**

Dated 08.7.2020



Anuradha Shukla Bhardwaj  
Special Judge PC Act 21  
RADC New Delhi